

PATNA HIGH COURT

NOTICE

It is for information to the candidates, who have submitted applications twice for recruitment to the post of District Judge (Entry Level), Direct from Bar-2015 that the application submitted by them second time has been treated to be the valid one, and the earlier application has been rejected.

The list of such candidates along with the Registration Number of the second application form is as under:-

S.No.	Applicant Name	Ignored / Rejected Registration Number	Valid Registration Number
1	KRIPAMANI SURIN	2015105650	2015106187
2	BINOD KUMAR VERMA	2015105557	2015107923
3	BINOD KUMAR	2015104117	2015109067
4	DEEN DAYAL SINGH	2015103347	2015104055
5	KUMAR RAGHWENDRA NARAYAN	2015105982	2015108596
6	SIDDHARTHA SRIVASTAVA	2015110621	2015110629
7	MUZIBUR REHIMAN SHAIK	2015107023	2015108946
8	SAIYAD URUJ ABBAS	2015103503	2015105700
9	ASHRAF ALI	2015103039	2015110067
10	BIPIN RAKESH	2015101422	2015103541
11	ARYAMISHRA PRABHAKAR DEO MUKUL	2015106334	2015108081
12	SATYA PRAKASH MISHRA	2015101756	2015106518
13	SRINIWAS	2015107250	2015108955
14	PRASENJEET CHATTERJEE	2015100625	2015101958
15	RAJEEV RANJAN	2015100691	2015103536
16	NITYA NAND PANDEY	2015101212	2015107033
17	SHASHI KUMAR	2015107258	2015108901
18	RAVI KUMAR	2015107255	2015108864
19	RANJAN KUMAR KASHYAP	2015105030	2015108509
20	SUKHVIR SINGH	2015103730	2015110620
21	ASHWANI KUMAR SRIVASTAVA	2015101911	2015103566
22	BINOD KUMAR GURIA	2015101554	2015103926
23	KUMAR RANVIJAY SINGH	2015106054	2015107741
24	SHIVJEE PANDEY	2015103327	2015103512
25	ASHOK KUMAR	2015103653	2015110185

26	NIRAJ KRISHNA	2015108915	2015110603
27	SUBHASH CHAND	2015106195	2015107241
28	RAKESH KUMAR TRIPATHI	2015102140	2015102890
29	AJAY KUMAR RAKESH	2015106465	2015107704
30	PREM NATH PANDEY	2015100705	2015106142
31	ABHAY KUMAR	2015104858	2015105482

The candidates are requested to preserve the print out of the application form submitted second time, as they may be required to produce the same as and when demanded by the Court.

By order of the Court



Registrar (Appointment)

Patna High Court, Patna.

Dated : 09.03.2015